

formation in agriculture for the years 1980-81 to 1991-92, are given below:—

Year	Statement	
	(Rs. crore)	
	at current prices	at 1980-81 prices
1980-81	4636	4636
1981-82	5104	4499
1982-83	5715	4575
1983-84	5615	4097
1984-85	6475	4551
1985-86	7037	4322
1986-87	7079	4014
1987-88	8446	4418
1988-89	9120	4349
1989-90	10074	4348
1990-91	11685	4642
1991-92 (Quick estimate)	13143	4580

The thrust in public sector investments in agriculture during recent years has been on optimising investment already made.

The strategy to increase capital formation in agriculture includes increased plan outlays and increasing the proportion of planned investment for development of infrastructure, more efficient use of resources to raise productivity and ensuring remunerative prices to farmers to induce them to go for higher investments in agriculture.

National Library in Calcutta

*129. SHRI P. UPENDRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Library in Calcutta is plagued with daily agitations and gheraos causing much inconvenience to the users of the library;

(b) if so, what are the demands of the employees; and

(c) what steps Government are taking to put an end to the agitation and meet the employees' demands?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) There are frequent agitations by a section of employees, but they are not allowed to cause much inconvenience to users.

(b) The demands of these employees are mainly confined to administrative problems such as promotion, recruitment, allowances, allotment of quarters, representation in the Office Council, etc.

(c) The reasonable demands are being met within the framework of rules and regulations. The administration is regularly meeting the agitating employees, persuading them to give up agitation. Where there is violation of Conduct Rules, appropriate disciplinary action has also been taken.

Modernisation of K.C. Canal Project in Andhra Pradesh

*132. SHRI V. HANUMANTHA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the proposal for modernisation of K.C. Canal project received

from the Government of Andhra Pradesh has been techno-economically appraised and found acceptable;

(b) if so, the details thereof;

(c) the estimated costs thereof and length of the canal proposed to be modernised; and

(d) the sources through which the amount is likely to be mobilised?

THE MINISTER OF WATER RESOURCES AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) to (d) The proposal for modernisation of Kurnool-Cuddapah Canal envisaging modernisation of main Canal in a length of 306 Km. at a estimated cost of Rs. 50 crores was received in the Central Water Commission in November, 1992. The State Government is required to submit modified proposal after working out crop water requirement scientifically and assessing the water use in terms of Krishna Water Disputes Tribunal Award. The Planning Commission has approved an outlay of Rs. 60 crores during the VIII Plan for modernisation schemes in Andhra Pradesh.

Cultivation of Kesri Dal

*133. SHRI KRISHAN LAL SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Kesri Dal has poisonous effect on its consumers;

(b) whether it is also a fact that its cultivation has been banned in many countries; and

(c) if so, what steps Government have recently taken or propose to take to discourage its cultivation in the country?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR):

(a) As per information given by the Director General of Health Services, Kesri Dal contains B-N-Oxalyl-L-Aminealanine (BOAA) which is considered to be toxic chemical affecting

central nervous system causing paralysis of lower limbs known as lathyrism.

(b) As per information provided to the Agriculture Ministry, France and Algeria have banned cultivation of Kesri Dal

(c) In March, 1992 Agriculture Minister had written to the Chief Ministers of Kesri growing States i.e. Madhya Pradesh, Bihar and West Bengal to ban Kesri Dal. Under Rule 44-A of the Prevention of Food Adulteration Act, 1954, there is a ban on the sale of Kesri Dal or its admixture with other dals.

Urban Strategy Paper on Development of Cities

*134. SHRI KAMAL MORARKA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government are preparing an "Urban strategy Paper" for the development of cities during the next five years;

(b) if so, what are the thrust areas identified;

(c) what is the mode of implementing the plan; and

(d) what strategy is being finalised to arrest the migration from rural to urban areas?

THE MINISTER FOR URBAN DEVELOPMENT (SMT. SHEILA KAUL):

(a) The Urban Development Strategy for the five year period 1992-97 has been spelt out in the Eighth Plan document. The State Governments have been asked to prepare Urban Strategy papers so as to identify the towns and cities having growth potential. These will be used for formulating appropriate policies at the national level and to direct Central Government investments in urban development.

(b) The specific thrust areas spelt out in the 8th Five Year Plan are the following:—

(i) Macro strategy for urban development to the evolved recognising